

**IN THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD
(Special Original Jurisdiction)**

**TUESDAY, THE TWENTY SECOND DAY OF OCTOBER
TWO THOUSAND AND TWENTY FOUR**

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO**

WRIT PETITION NO: 24044 OF 2020

Between:

1. Sawate Sanket Haridas, S/o, Haridas, Aged about 20 years, Occ. Student, R/o. H.No.804, Near Airport, Cido Colony, Aurangabad, Maharashtra-431003.
2. Tejashwini Singh, D/o, Santosh Singh, Aged about 19 years, Occ. Student, R/o, A-301, Asopalav CHS LTD, Bhayander East, Thane, Maharashtra-401105.
3. Vaishnavi Muralidhar Kharode, D/o, Muralidhar Suryabhanji Kharode, Aged about 19 years, Occ. Student, R/o, Ward N.4 MU.PO.Mozari, Tiwsa, Amravati, Maharashtra-444902.
4. Rishabh Metha, S/o, Kiran Metha, Aged about 19 years, Occ. Student, R/o, Lonere, Raigarh, Maharashtra-402103.
5. Syed Yousufuddin Syed Ayazuddin, S/o, Syed Ayazuddin, Aged about 18 years, Occ. Student, R/o. Paradise Colony, Near Deedar House, Amravati, Maharashtra-444601.
6. Chevula Udaya Ganga, D/o, Chinna Gangaiah, Aged about 18 years, Occ. Student, R/o, 7-4-D-1, Gandhi Bazar, Markapur, Prakasham, A.P-523316.

...PETITIONERS

AND

1. The State of Telangana and another, represented by its Principal Secretary, Medical and Health Family Welfare Department, Secretariat Buildings, Hyderabad
2. Kaloji Nararayana Rao University of Health Sciences, represented by its Registrar, Warangal

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a Writ, Order or Direction more particularly one in the nature of Writ of Mandamus by declaring the action of the Respondent No. 2 in not

considering Petitioners for counseling for admission into MBBS/BDS Degree / Diploma courses for the academic year,2020-21 under B Category Management Quota, as illegal, arbitrary, unconstitutional and consequently direct the Respondent No. 2 to allow the petitioners to upload application for counseling for admission into MBBS/BDS Degree / Diploma and MBBS/BDS courses under B Category Management Quota for the academic year 2020-21.

IA NO: 1 OF 2020

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the Respondent No.2 to consider and allow the petitioners to upload application in the online for counseling for admission into MBBS/BDS Degree/ Diploma and MBBS/BDS courses under B Category Management Quota for the academic year 2020-21.

Counsel for the Petitioner : SRI ABDUL KABEER

Counsel for the Respondent No.1 : GP FOR MEDICAL HEALTH FW

**Counsel for the Respondent Nos.2 : SRI A.PRABHAKAR RAO,
SC FOR KNRUHS**

The Court made the following: ORDER

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J.SREENIVAS RAO

WRIT PETITION No.24044 of 2020

ORDER: *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. L. Ram Singh, learned counsel representing
Mr. Abdul Kabeer, learned counsel for the petitioners.

Mr. A.Prabhakar Rao, learned Standing Counsel for
Kaloji Narayana Rao University of Health Sciences appears for
respondent No.2.

2. Learned counsel for the petitioners submits that the
issue involved in the Writ Petition has been rendered
academic on account of efflux of time.

3. In view of aforesaid submission, the Writ Petition is
dismissed as infructuous.

Miscellaneous applications, if any pending, shall stand
closed. There shall be no order as to costs.

**SD/- V. KAVITHA
ASSISTANT REGISTRAR**

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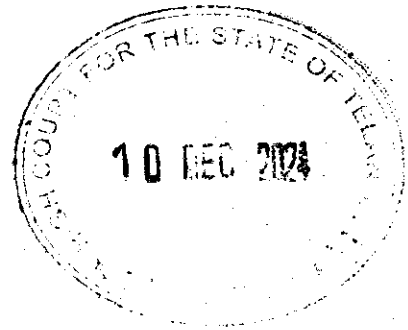
SECTION OFFICER

To,

1. The Principal Secretary, Medical and Health Family Welfare Department,
Secretariat Buildings, State of Telangana, Hyderabad
2. The Registrar, Kaloji Narayana Rao University of Health Sciences,
Warangal
3. One CC to SRI ABDUL KABEER, Advocate. [OPUC]
4. Two CCs to GP FOR MEDICAL HEALTH FW, High Court for the State of
Telangana. [OUT]
5. One CC to SRI A.PRABHAKAR, SC for Kaloji Narayan Rao University of
Health Sciences, Warangal. [OPUC]
6. Two CD Copies.

HIGH COURT

DATED:22/10/2024



ORDER

WP.No.24044 of 2020

**DISMISSING THE WRIT PETITION
AS INFRUCTUOUS
WITHOUT COSTS**

9 Copies

[Signature]
11/11/24